

09/3/2000

Hon. Mr. S.K.I. Naqvi, J.M.  
Hon. Mr. M.P. Singh, A.M.

None for the applicant. Km. Renu Singh proxy counsel to Shri A.K. Gaur, counsel for the respondents. Neither any R.A. filed nor further time sought. List this case for hearing on 10/5/2000.

*[Signature]*  
A.M.

*[Signature]*  
J.M.

m.m./

10/5/2000

Hon'ble Mr. S.K.I. Naqvi, J.M.  
Hon'ble Mr. M.P. Singh, A.M.

Not reached. Adjourned to 1/8/2000 for hearing.

B.O.C.  
Tanjy Joshi

01-8-2000

Hon Mr. S. Dayal, A.M.  
Hon Mr. Rafiquddin, J.M.

Not reached - list on 11-10-2000.

OR  
file is complete  
RA not filed  
Submitted

*[Signature]*  
25.8.20  
S.M.

Registrar

NO D.B. available  
list on 04.12.2000

*[Signature]*  
Registrar

09.01.01.

Hon Mr. Rafiquddin (J.M.)

D.B. is not available - list on

28.02.2001.

B.O.C.  
*[Signature]*

O.A. No 1595/94

28/2/001

Hon. Mr. S.K.P. Nagri, J.M.  
Hon. Mr. S.A.T. Rizvi, A.M.

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No one for the applicants Shri A.K. Gaur is present for the respondents. Perusal of record shows that it is for more than one year that nobody is pursuing the matter on behalf of the applicant. The O.A. is dismissed in default and for non-prosecution.

  
A.M.

  
J.M.

(M)